

DIVISION BENCH
COURT - I

P-108

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1255(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	DBS BANK LIMITED VS MUKUL SOMANY
UNDER SECTION	SECTION 95(1)

Appearance (via video conference/physically)

Mr. Vikram Wadekra, Adv.] For the Financial Creditor
Mr. Mayukh Roy, Adv.]

Mr. Jishnu Saha, Sr. Adv.] For the Corporate Debtor
Mr. Kuldip Mallick, Adv.]
Ms. Labanyasree Sinha, Adv.]
Ms. Atasi Sardar, Adv.]
Ms. Shukla Maity, Adv.]

Mr. Abhrajit Mitra, Sr. Adv.] For the Resolution Professional
Mr. Chandan Kumar Jain, Adv.]

ORDER

1. We have heard Ld. Senior Counsel/Counsel for the parties.
2. **Reserved for orders.**
3. Parties may file brief notes of written submissions within seven days.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**